

Annexure – 4

Name of the corporate debtor: Max Alert Systems Limited; Date of commencement of CIRP: 24-08-2021; List of creditors as on: 10-01-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lenin Chandran	23-10-2021	88,69,405	88,69,405	unsecured loan	NIL	Yes	0%	-	-	-	-	Promoter of the company hence no voting power
2	Tangent Construction (I) Private Limited	23-10-2021	57,22,000	55,22,000	unsecured loan	NIL	No	0%	-	-	2,00,000	-	Rejected amount given during CIRP period. Related Party of the Company hence no voting power
3	Santosh Balachandaran	20-11-2021	2,12,563	2,12,563	unsecured loan	NIL	YES	0%	-	-	-	-	Ex-MD of the Company hence no voting rights
			1,48,03,968	1,46,03,968				0%			2,00,000		